

regional routes and (ii) financial support (Viability Gap Funding or VGF) to meet the gap, if any, between the cost of airline operations and expected revenues on such routes. RCS-UDAN is a demand-driven scheme, where airline operators undertake assessment of demand on particular routes.

As such, the State Governments are required to give concessions/benefits under the Scheme. Ministry of Civil Aviation is in process of signing of Memorandum of Understanding (MoU) with all the State Government for implementation of the Scheme. The Scheme can only be implemented in the States/UTs who sign MoU with the Ministry of Civil Aviation. Government of Tamil Nadu has not yet signed the MoU with Central Government without which the Scheme can not be implemented in the State of Tamil Nadu.

Ban on release of human waste near airports

499. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has taken note of the menace of human waste/excreta being splattered on houses/residential colonies near airports by the aircrafts while landing across the country;

(b) if so, the reasons for not taking any preventive action in this regard so far; and

(c) the fresh steps taken by Government to issue guidelines to all ground handling services and airlines to ensure that they do not release waste from human waste tanks while landing or anywhere near airports/terminals?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes Sir.

(b) and (c) There is no switch or system available in the aircraft to dispose the lavatory waste in flight. The lavatory waste can only be disposed off on ground during its servicing. Further, the aircraft system has three levels of in-built external protection to prevent inadvertent disposal of the soil/waste during flight.

Progress of airline services in Jharkhand

†500. SHRI MAHESH PODDAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there has been considerable progress in airline services in Jharkhand during last three years, if so, the details thereof; and

† Original notice of the question was received in Hindi.